

The Government is in continuous dialogue with the industry, which is passing through a challenging time. The Government is closely monitoring both the domestic & international economic developments and had announced two stimulus packages on 7th December, 2008 and 2nd January, 2009 to boost exports, arrest the impact of economic slow down and to improve liquidity. These measures/packages have helped to meet the crisis to a great extent. The measures announced under the above two stimulus packages, *inter alia*, include:-

- i) Additional allocation of Rs.1400 crore to clear the entire backlog of Technology Upgradation Fund Scheme (TUFS).
- ii) All items of handicrafts to be included under 'Vishesh Krishi & Gram Udyog Yojana (VK&GUY)'
- iii) Across-the-board cut of 4% in the *ad-valorem* Cenvat rate till 31.3.2009.
- iv) Interest subvention of 2% upto 31.3.2009 subject to a minimum of 7% per annum on pre and post-shipment export credit (since extended to 30.9.09 in the Union Budget 2009-10).
- v) Provision of additional funds for full refund of Terminal Excise Duty/Central Sales Tax.
- vi) Enhanced back-up guarantee to ECGC to cover for exports to difficult markets/products.
- vii) Refund of Service Tax on foreign agent commissions of upto 10% of FOB value of exports as well as refund of service tax on output service while availing benefits under Duty Drawback Scheme.
- viii) Credit targets of Public Sector Banks revised upward to reflect, the needs of the economy.
- ix) State Level Bankers Committee would hold meetings for resolution of Credit issues of MSMEs.
- x) Guarantee cover under Credit Guarantee Scheme doubled to Rs. 1 crore with cover of 50%.
- xi) DEPB rates restored to pre-November, 2008 levels and extended till 31.12.2009.
- xii) Duty Drawback on knitted fabrics enhanced retrospectively from 1.9.2008.

Incidents of Naxal attacks

477. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the incidents of Naxal attacks took place in different parts of the country during the current year giving the details of the people and police personnel killed in each such incidents; and

(b) what steps are proposed to be taken by the new Government at the Centre to contain the naxal problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) During 1st January 2009 to 30th June 2009, 1128 incidents of Left Wing Extremist violence were reported with 455 deaths including deaths of 255 civilians and 200 security forces.

Concerned States take appropriate action to deal with Left Wing Extremism Issues in the State. The Central Government supplements their efforts in several ways. These include deployment of Central paramilitary forces (CPMFs) and Commando Battalions for Resolute Action (CoBRA); sanction of India Reserve (IR) battalions, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools; modernisation and upgradation of the State Police Forces and their intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); reimbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; launching special intra State and inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Ministries.

Coordinated operations to flush out Naxalites

478. DR. T. SUBBARAMI REDDY:

SHRI RAJEEV SHUKLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government had initiated coordinated operations to flush out Naxalites in various parts of the country;

(b) if so, whether his Ministry had also called Director General of Police from Andhra Pradesh, Chhattisgarh, Maharashtra and Orissa;

(c) if so, whether in February, 2009, 10 policemen were killed in Bihar by Naxal attacks and also same number of policemen were killed in Naxal attacks in Maharashtra; and

(d) if so, to what extent Centre's action along with State Governments to check Naxal menace has been able to flush out Naxalites, and to what extent steps taken have been fully implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a), (b) and (d) Taking action against naxal activities is a continuous process. Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Government and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include deployment of Central paramilitary forces (CPMFs) and